GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO.4547

TO BE ANSWERED ON 14.12.2016

AFFILIATION TO ITIS

4547. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: KUNWAR BHARATENDRA: DR. HEENA VIJAYKUMAR GAVIT: SHRI SATAV RAJEEV: SHRIMATI SUPRIYA SULE: DR. J. JAYAVARDHAN: SHRI DHANANJAY MAHADIK:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether a number of proposals are pending with the Government regarding granting of affiliation to Industrial Training Institutes in the country during the last three years;

(b) if so, the State-wise and year-wise details thereof and the reasons therefor;

(c) whether the Directorate of Training and Employment of States has recommended these for Central affiliation; and

(d) if so, the details thereof along with the steps taken by the Government to provide affiliation to such institutes?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY)

(a) to (d) The work of accreditation/inspection of Industrial Training Institutes (ITIs) has been assigned to a agency 'Quality Council of India' (QCI)- set up jointly by the Government of India and the Indian Industry.There is a defined accreditation online process with time lines wherein Quality Council of India after accreditation forwards affiliation proposals to Directorate General of Training to put up before the Sub-Committee of NCVT dealing with affiliations/de-affiliation for consideration & grant of affiliation to the institutes conforming to the norms laid down by the National Council for Vocational Training (NCVT).

Affiliation of ITIs is a continuous process. For the session 2016-17, affiliation has been granted to 1924 institutes including new and addition of trade/units in the existing institutes. Last meeting of the Sub-Committee of NCVT dealing with affiliations for the session 2016-17 was held on 07.10.2016 to consider all affiliation proposal received from QCI and all applications were cleared.

No proposal for affiliation is pending. However, a total of 638 accreditation reports received from the QCI after the last meeting of Sub–Committee i.e. 7.10.2016 (as per details, state wise at **Annexure-I**) are likely to be put-up before the Sub-Committee of NCVT.

| SI. No. | Name of the State | No. of Proposals |
|-------------|-------------------|------------------|
| 1 | Andhra Pradesh | 11 |
| 2 | Bihar | 58 |
| 3 | Chhattisgarh | 9 |
| 4 | Gujarat | 12 |
| 5 | Haryana | 16 |
| 6 | Himachal Pradesh | 2 |
| 7 | Jharkhand | 9 |
| 8 | Madhya Pradesh | 95 |
| 9 | Maharashtra | 15 |
| 10 | Odisha | 4 |
| 11 | Punjab | 4 |
| 12 | Rajasthan | 63 |
| 13 | Telangana | 1 |
| 14 | Uttar Pradesh | 323 |
| 15 | Uttarakhand | 6 |
| 16 | West Bengal | 10 |
| Grand Total | | 638 |

Statement referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 4547 due for reply on 14.12.2016:
